

**THE HIGH COURT OF MANIPUR**  
**AT IMPHAL**

Dated: the ~~26~~ February, 2018

**Subject: - Award of Contract**

**HCM/E-43/2016Estt./Pt.-I/Vol.-IVB/2025** In respect of the e-Tender No. HCM/E-43/2016-Estt/Pt-I/Vol-IVB dated 6<sup>th</sup> November, 2017, circulated vide this Registry for procurement of

- I. UPS FOR NETWORK ROOMS (2 KVA)
- II. ON-LINE UPS (10 KVA)

for the Sub-ordinate Courts & MJA in Manipur State Judiciary under Phase-II of eCourts project, it is hereby notified that Eastern Technology Group, Guwahati has been awarded the contract for Supply, Install, Configure and Commissioning for the following two items:

- I. UPS FOR NETWORK ROOMS (2 KVA)
- II. ON-LINE UPS (10 KVA)



(YUMKHAM ROTHER)

Central Project Coordinator  
E-Court Project: High Court